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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.679/9/HDB/2019
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Nexo Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dameday Mundra	Adv.		
Mayur Mundra	Adv.		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kajal Kumari	Adv.	9908060875 inbox@vakhanca.lt.in	K

ORDER

Counsel for Operational Creditor is present.

Counsel for Corporate Debtor is present.

Ms. Shireen Sethana Baria, Advocate filed Vakalat for Corporate Debtor.
For filing Reply / counter, list the matter on 11.12.2019.

Counsel for Operational Creditor is directed to furnish legible copies of
petition and annexures thereon to the Counsel for Corporate Debtor in
the meantime and obtain acknowledgement.

List it on 10.12.2019.


Member (T)

Syamala


Member (J)